

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2789
ANSWERED ON:07.02.2014
REGULATOR FOR PENSION SECTOR QUESTION
Mani Shri Jose K.

Will the Minister of FINANCE be pleased to state:

- (a) whether any proposal to establish a regulator for the Pension sector is pending with the Government;
- (b) if so, the details thereof; and
- (c) whether the Government has any proposal to invest the pension fund in the infrastructure sectors including private partnerships; and
- (d) if so, the details and present status thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b) The Pension Fund Regulatory and Development Authority (PFRDA) has been established to promote old age income security by establishing, developing and regulating pension funds, to protect the interests of subscribers to schemes of pension funds and for matters connected therewith or incidental thereto. The Pension Fund Regulatory and Development Authority Act, 2013 has been brought into force w.e.f. 1st February, 2014 by the Government.

(c) & (d) The investment guidelines formulated by PFRDA permit investment of pension funds in the infrastructure sector through investments in permissible debt and equity instruments.